## **Declaration of Assets and Liabilities**

Year-2021

I, CHANDRA PRAKASH son/daughter/wife of LATE SAHDEO JHA, aged 41 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be

1/2/2/	Sr. No.	Description	Self	Spouse Name(S) MADHU PRIYA	Dependant-1 Name KRISH RAJ MINOR	Dependant-2 Name TANU PRIYA MINOR	Dependant 3 Etc. Name
1.1	(i)	Cash	RS 5000/-	RS 25000/-	NIL	NIL	
12.2.2	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI SAVING ACCOUNT- RS. 241000/-	NIL	NIL	NIL	
1983	(iii)	Bonds, Debentures and Shares in companies	MUTUAL FUND- TOTAL INVESTMENT RS 46000/-	NIL	NIL	NIL	740
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. POSTOFFICE- 5 YEAR TD- RS 15000/- JOINT WITH SPOUSE. 2. LIC- TOTAL POLICIES OF SUM ASSURED AMT RS 194000/- 3. NPS- TOTAL INVESTMENT- RS 100000/-	1. POSTOFFICE- (A) 1 YEAR TD- RS 100000/- (B) RD- TOTAL DEPOSIT - RS 129000/- 2. LIC-TOTAL POLICIES OF SUM ASSURED AMT. RS. 250000/-	LIC - POLICY OF SUM ASSURED AMT RS 100000/-	NIL	
	(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	
	(vi)	Jewellery (give details of weight and	GOLD-30 GM	GOLD-270 GM,SILVER- 750 GM	GOLD-20 GM,SILVER- 150 GM	GOLD-20 GM,SILVER- 200 GM	

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	value)					2 2 2 2
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)-MADHU PRIYA	Dependant -1 Name- KRISH RAJ(MINO R)	Dependa nt-2 Name- TANU PRIYA(M INOR)	Depe ndant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		NIL .	NIL	NIL	
(ii)	Non- Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		1.BETAURA, BEUR, THANA NO- 94, PATNA, PLOT NO- 598 AND 603, 4.286 DISMIL, VALUE- 1178650/-(CURRENT GOVT RATE)  2.KURKURI, THANA NO-36, PATNA, PLOT NO-926, 930, 3.125 DISMIL, VALUE- 1062500/-(CURRENT GOVT RATE)  3.NIRPURA BETAURA, BEUR THANA NO- 94, PATNA, PLOT NO- 705, 2.3437 DISMIL, VALUE-644518/- (CURRENT GOVT RATE)	NIL	NIL	
	Buildings (Commercial and residential)			NIL I	NIL	

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	Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL Separation (5)	NIL
	(ii) Loans from financial institutions	NIL	NIL
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>	NIL .	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL PARTICIPATION OF THE PROPERTY OF THE PROPE
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL COVERNMENTS
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs-37247/- FOR ASSESSMENT YEAR- 2020-21 PAN NO-APHPP6411L	NIL  Selmanort
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL sessment

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case of pr	oprietary	· Control of the cont	IVIL					d prop	uselsky ; ; ;
(iv) Prope			NIL					NIL	
C. <u>Personal</u>	Detail								
GPF/CPF/PRAN No	). :-	GPF-P	TS/BLA	-1233		10 75			
Gender	:-	M	(M/F)						
Date of Birth		3	1 1	2	1	9	7	9	DD/MM/YYYY)
Class/Group	:-	В		A/B/C)					
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE							
		(Full Nar	me e.g.	B.A.SE	Bihar A	dminist	trative	Service	e,
		B.S.S	Bihar S	ecretari	at Serv	ice etc	:.)		
Home District	:-	VAISHA	LI						
I hereby knowledge and		that th	ne abo	ve de	tails	are t	rue 1	to the	e best of my

NIL

(iii) Sales Tax [Only in

Signature Chandra Prakash

NIL

Name of Employee:.CHANDRA PRAKASH.....

Designation:....ASSISTANT..... Place: PATNA.....

Date: 11.02.21 Department:.BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.